

*amended but not  
revised*

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

**IA No. 851/KB/2018  
C.P.(IB) No. 414/KB/2018**

**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M**

Name of the Company	Gaurav Sharma -Vs- Sahara India Commercial Corporation Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

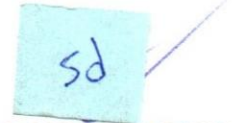
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1. 18-09-2018 – IA No. 851/KB/2018- CP(IB) No. 414/KB/2018 – Gaurav Sharma Vs. Sahara India Commercial Corporation Ltd.

O R D E R

The Ld. Counsel for the Petitioner appeared. She brought to my notice that the matter is listed on 30-10-2018 which has been wrongly shown in the list.

The matter to be listed on 30-10-2018 along with the IA.



(MADAN B GOSAVI)  
MEMBER(JUDICIAL)